

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:111
ANSWERED ON:02.12.2003
LIFE SAVING MEDICINES
BALIRAM

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the Customs Duty Exemption granted on Life Saving Medicines is not being passed on to consumer;
- (b) if so, the details alongwith the reasons thereto;
- (c) whether it is a fact that NPPA has sent notices to companies for not passing on the benefit of customs duty concessions;
- (d) if so, the names of the companies, the medicines and the amount involved therein; and
- (e) the action taken against the defaulting companies?

Answer

THE MINISTER OF STATE FOR CHEMICALS & FERTILIZERS (DR. CHHATTRA PAL SINGH)

(a) to (e) : The National Pharmaceutical Pricing Authority has not come across any specific case where benefit of Custom Duty exemption has not been passed on to consumer. No notice was issued to any company in this regard.

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